

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2022
IA(I.B.C)/347(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For the Liquidator
Ms. Madhuja Barman, Adv.]

Mr. Siddhartha Sharma, Adv.] For the Erstwhile Resolution Professional
Mr. Rishav Dutt, Adv.]
Mr. Arun Katauka, Adv.]
Mr. Aditya Kumar Tibrewal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**